

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.08.2021** at **10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/506/CHE/2021 IN MA/285/IB/2018 IN CP/64/IB/2018
NAME OF PETITIONER : The Assistant Commissioner of GST &
Central Excise & Service Tax
NAME OF RESPONDENT : GB Engineering Enterprises Pvt. Ltd
SECTION : Sec 60(5) of IBC, 2016

ORDER

The matter is called. There is no representation on behalf of both the parties.

List this matter on **09.09.2021** for appearance of both the parties.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

ghk

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)